

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	100935/2019	The State of Maharashtra - Mulund P. Stn. Vs Rohan Shivramkrushnan Iyyer and Ors. 01	APP
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100846/2014	The State - M.R.A. Marg P. Stn. Vs Ramesh Kumar Kale Gouda and Ors.	
<u>EVIDENCE</u>				
3	SESSIONS CASE	100245/2015	The State V. B. Nagar P. Stn Vs Dharmik Lalit Momaya	
4	SESSIONS CASE	100365/2016	Parksite Police Station Vs GULAB RAMCHANDRA NAVGHANE AND ORS.02	
5	SESSIONS CASE	100459/2017	NAGPADA POLICE STATION Vs ZULFIKAR ALI DALVI	
<u>CHARGE</u>				
6	SESSIONS CASE	1000550/2018	The State of -Mulund Police Station Vs Jagdish Manu Purabiya	APP
7	SESSIONS CASE	100394/2019	The State of Maharashtra - MRA Marg Police Station - Vs Mohammed Naeem Mohammed Yameen Shaikh and Ors. 01	APP
8	SESSIONS CASE	100517/2019	The state of Maharashtra - Khar Police Station Vs Faridul Mohsin Shaikh	APP
<u>REPLY/SAY</u>				
9	SESSIONS CASE	100386/2020	The State- R.C.F. Police Station Vs Najukrav Manaji Atkar and other	
<u>APPEARANCE</u>				

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10	SESSIONS CASE	101750/2019	The State of Maharashtra - Bandra Police Station Vs Pawan Narendra Chimbaikar	APP
11	SESSIONS CASE	101907/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohamad @ Sameer Noorulhuda Khan	APP
12	SESSIONS CASE	101908/2019	The State of Maharashtra - Govandi Police Station Vs Suraj Duryodhan C.	APP
13	CRI M A	101144/2020	Kisan Ramjit Upadhyay and Anr. in BA 55/2020 ---- Applicant Vs The State of Maharashtra - R. C. F. Police Station --- Respondent	Shahid Iqbal
14	CRI BAIL APPLN	101903/2020	Nikhil Shankar Jadhav - Applicant. Vs State - R.C.F. Police Station - Respondent.	Ganesh R. Iyer.
<u>N.B.W.READY</u>				
15	SESSIONS CASE	100350/2017	CHUNABHATTI POLICE STATION Vs SANDIP VISHNU GANGURDE AND ANOTHER 01	
<u>REPORT</u>				
16	ABA	100997/2020	Ameer Haider Sharafat Syed and anr Vs The State Deonar Police Station	Atal Bihari Dubey
17	ABA	101011/2020	Hanumant Sopan Nikam Vs The State of Maharashtra through Chunna Bhatti Police Station, Mumbai	PP Shushrut Jadwar
18	ABA	101063/2020	Rizwan mehboob Khan And 4 Others Vs State Of RCF Police Station	Nageshwar Dube

DORMANT FILE

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	SESSIONS CASE	100565/2001	The State Vs Vishwambhar Dayal Gulabsingh	APP
20	SESSIONS CASE	100687/2001	StateVakola P.Stn. Vs A1Lokesh Tukappa Bangera	APP
21	SESSIONS CASE	100894/2005	DCB CID Vs MOHAMMED JAMIL BARKAT ALI SHAH AND 3 ORS	APP PANJWANI
<u>CROSS-EXAMINATION</u>				
22	SESSIONS CASE	100728/2015	The State of Santacruz Police Station Vs Milind Madhukar Sonkamble	
